

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey
2.	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	Sidhartha Barua-R1 Satya Devi-R2 Alamuri-IRP

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**